

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 45 of 2014

Dated : 5th May, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Paschim Gujarat Vij Company Ltd. & Ors. ... Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Mandakini Ghosh**

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

ORDER

Post the matter for hearing on **14.7.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/js